

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1188

ANSWERED ON:09.12.2003

DISASTER MANAGEMENT AUTHORITY IN DELHI

GANGASANDRA SIDDAPPA BASAVARAJ;IQBAL AHMED SARADGI

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Delhi is the first State in the country to have a Disaster Management Authority;

(b) if so, whether it is also a fact that the Authority will be separate from the Disaster Management Cell which will be the apex body to prepare contingency plans;

(c) whether the Union Government is also considering to have such disaster authority in other States; and

(d) if so, the name of other States having such authority and the plans being considered in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a): The first State Disaster Management Authority was constituted by the State Government of Orissa in December 1999. The Delhi Disaster Management Authority was constituted on 23rd October, 2003.

(b): The Delhi Disaster Management Authority under the Chairmanship of the Lt. Governor of Delhi has been constituted by the Government of N.C.T. of Delhi to bring together all stakeholders in disaster management under one command and control. This apex body shall initiate measures relating to preparedness, generation of awareness, mitigation and human resource development in a cohesive and consolidated manner.

(c)&(d): The Union Government has advised all State Governments/Union Territory Administrations to constitute a Disaster Management Authority. Orissa, Gujarat, Tamil Nadu, Andaman & Nicobar Administration, Chandigarh Administration, Kerala, Delhi and Nagaland have set up Disaster Management Authorities.